

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 283 OF 2014
APPEAL NO. 141 OF 2015
APPEAL NO. 30 OF 2016 & IA NO. 82 OF 2016 AND
APPEAL NO. 31 OF 2016 & IA NO. 84 OF 2016**

Dated: 22nd November, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I. J. Kapoor, Technical Member**

APPEAL NO. 283 OF 2014

In the matter of:

M/s Sesa Sterlite Ltd.

.... Appellant(s)

Vs.

Odisha Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Ms. Ananya Mohan

Counsel for the Respondent(s) : Mr. Rutwik Panda f
Mr. G. Umapathy
Ms. Anshu Malik for R-1

Mr. Salim A. Inamdar for R-2

**APPEAL NO. 141 OF 2015
APPEAL NO. 30 OF 2016 & IA NO. 82 OF 2016 AND
APPEAL NO. 31 OF 2016 & IA NO. 84 OF 2016**

In the matter of:

M/s Vedanta Ltd.

.... Appellant(s)

Vs.

Odisha Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Ms. Ananya Mohan

Counsel for the Respondent(s) : Mr. Rutwik Panda f
Mr. G. Umapathy

Ms. Anshu Malik for R-1

Mr. Salim A. Inamdar for R-2

ORDER

List these matters for further hearing on **09.01.2018.**

(I.J. Kapoor)
Technical Member

ts/tpd

(Justice Ranjana P. Desai)
Chairperson